

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2341
ANSWERED ON:23.08.2013
IMPLEMENTATION OF SCHEMES
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether certain Centrally Sponsored Schemes are being formulated and implemented through Panchayati Raj Institutions;
- (b) If so, the details thereof;
- (c) Whether the Government has issued any advisory to the Ministries regarding role and responsibilities of Panchayats; and
- (d) If so, the details thereof?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V.KISHORE CHANDRA DEO)

(a) & (b): Policy and guidelines of relevant Centrally Sponsored Schemes (CSS) / Additional Central Assistance (ACA) of certain Ministries / Departments meant for economic and social development at grassroots level, envisage for providing role and responsibilities to Panchayati Raj Institutions (PRIs) in planning, implementation and monitoring. Some schemes which envisage central role and responsibilities to PRIs in their planning, implementation and monitoring are Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Indira Awas Yojana (IAY), National Rural Drinking Water Program (NRDWP), and Backward Regions Grant Fund (BRGF).

(c) & (d): The Ministry of Panchayati Raj has been taking up with various Ministries for assignment of specific roles and responsibilities to Panchayats and Gram Sabha in schemes relating to socio-economic sectors for rural areas. A Steering Committee under the chairmanship of Secretary, Panchayati Raj has been constituted for "Enhancing the role of Panchayats in Centrally Sponsored Schemes." The first meeting of the Committee was held on 26.7.2013.